



MEDIATION CENTRE
Rajasthan State Legal Services Authority
Rajasthan High Court, Jaipur Bench, Jaipur
(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 23.08.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr Justice (Retd.) Bhanwaroo Khan	S.B. Civil Writs No. 6629/2014 Dr. V N Pradhan Vs. Singhanian University	Dr. P.C. Jain	S.S. Hora
2	Hon'ble Mr Justice (Retd.) Bhanwaroo Khan	S.B. Civil Transfer Application No. 80/2018 Shahista Bano Vs. Javed Ahamed	Rajneesh Gupta	Manish Sharma
3	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil First Appeal No. 259/2018 Smt. Deepmala Sharma Vs. Meena Kanwar & Govindi	Mahendra Goyal	C.C. Ratnu
4	Sh. Manish Kumawat, Advocate	S.B. Civil Transfer Application No. 117/2018 Smt. Savita Vs. Suresh Khinchi	Ankush Sharma	K.P. Mathur/ Kuldeep Aswal
5	Sh. Vikas Jain, Advocate	S.B. Cr. Revision No. 547/2018 Abdul Ajj Vs. Mariyam	Mukesh Saini	Sanjay Yadav
6	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision Petition No. 1098/2017 Chanda Vs. Laxman Nath	J.S. Chauhan	Rohan Jain
7	Sh. Suneet Awasthi, Advocate	S.B. Civil Revision No. 14/2006 Shankar Lal Vs. Chandani Sharma	J.P. Goyal	Rajneesh Gupta

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Nihal Chand)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

“Help The Needy –Timely Help May Create History”



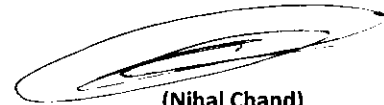
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Cause List Date 24.08.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. G.S. Hora, RHJS (Retd.)	S.B. Criminal Misc. Petition No. 2379/2018 Dinesh Kumar Vs. State	Surendra Singh Choudhry	Amit Jinal
2	Sh. Suresh Pareek, Sr. Advocate	S.B. Cr. Misc. Petition No. 1248/2018 Alok Agarwal Vs. State	Amit Jindal	Jai Raj Tanta
3	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Transfer Application No. 161/2016 Surbhi Bansal Vs. Kapil Garg	Dharmendra Agarwal	Amitabh Vijaywargiya
4	Sh. Bhuvnesh Sharma, Advocate	S.B. Civil Writs No. 2315/2018 Ved Prakash Vs. Abhilasha Raj	Neeraj Sharma	D.K. Dixit
5	Ms. Raj Sharma, Advocate	D.B. Civil Misc. Appeal No. 4714/2016 Govind Singh Vs. Smt. Sharda	Jai Prakash Gupta	Deepak Asopa

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